

**Annexure-6**

**Name of the Corporate Debtor: CACHET EVENTS AND DESIGN SOLUTIONS PRIVATE LIMITED; Date of Commencement of CIRP: 11.10.2024; List of Creditors as on: 01.11.2024 (Version 1)**

**List of Operational Creditors (Employees)**

Sl No.	Name of Authorised representative, if any	Name of Employee	Date of Claim received		Details of Claims Admitted					Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
<b>Total</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

For Cachet Events and Design Solutions Private Limited  
(Under CIRP)

  
Authorised Signatory  
IRP/IRP